

**SPECIAL BENCH**

**ITEM NO.122**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.299/2022, IA No.327/2022, IA No.328/2022, IA No.444/2022,  
IA No.445/2022 & IA No.322/2024 IN CP (IB) No.7/ALD/2021**

**CORAM:**

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 19<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S ANJALI CAPFIN PVT LTD V/S M/S PRIMUSS PIPES &amp; TUBES LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (RESOLUTION PLAN APPROVED)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Abhishek Anand with  
Sh. Akshit Awasthi, Advs.

*: For the Applicant/RP in IA No.322/2024*

**ORDER**

**IA No.322/2024**

This is a part heard matter and also this being a Special Bench, at the request of the learned counsel representing the Applicant/ RP, the matter is adjourned for further hearing on 14<sup>th</sup> August, 2024 before the Regular Bench. All other applications be also put up on the same date.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Manni Sankariah Shanmuga Sundaram)  
Member (Judicial)**

**19<sup>th</sup> July, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*